NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam

NAME OF THE RESPONDENT(S)

: Coimbatore City Infra Projects Private Ltd and 10 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. K. Chandrasekaran Corsel for R-6 to R-10

MR. HARISHAWEAR MANI

ANANT MERATHIA

for Pehinoner

Council for 3,4, 5 & 11

ORDER

Shri Anant Merathia, counsel for petitioner present and reported that he has sent notice to R2 and the same was received. He prayed time for filing the proof of the same with the supporting affidavit. Shri R Pradeep, counsel R3, R4, R5 & R11 and Shri K Chandrasekharan, counsel for R6 to R10 are present. Counsel for R6 to R10 prays time for filing vakalat and counter on behalf of R7. Counsel for petitioner prayed time for filing additional documents. At request time enlarged. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)